

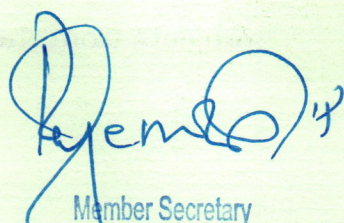
**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI  
ORIGINAL APPLICATION NO.106 OF 2021**

M.Kathirvel  
S/o. K.MarappaGounder  
No.138, Kattumunnur Post  
Munnur Village, Pugalur Taluk  
Karur District-639111

...Applicant

Versus

1. Union of India  
Rep.by the secretary,  
Ministry of Environment, Forests & Climate Change  
Indira Paryavaran Bhavan, Jor Bagh  
New Delhi-110003
2. Tamil Nadu Pollution Control Board  
Represented by its Chairman  
Anna Salai Guindy,  
Chennai - 600032
3. The District Environmental Engineer  
Tamil Nadu Pollution Control Board  
No.26, Ramakrishnapuram West  
Karur-639001
4. The Assistant Director of Geology & Mining  
302, Collectorate Complex  
Karur District-639007
5. The District Collector  
Karur District  
Karur-639007
6. The State Environmental Impact Assessment Authority  
Represented by its Member Secretary  
No.1, Jeenis Road, Panagal Building  
Saidapet  
Chennai-600015
7. The Revenue Divisional Officer  
Revenue Divisional Office  
Karur-639007
8. Devaraj  
S/o.Subramani  
7/14, Raj Residency

  
Member Secretary  
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY - TN  
Panagai Maligai, No.1, Jeenis Road,  
Saidapet, Chennai - 15